

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 125

CA No. 313/2019, IA Nos. 824/22, 2700/2023, 2552/2023
IA(I.B.C)/537(CH)2024, IA(I.B.C)/1077(CH)2024
in
CP(IB) No. 56/Chd/Hry/2018
(Admitted)

IN THE MATTER OF:

PAN Chemicals INC.

...Petitioner

Vs.

Sainath Texport Ltd.

...Respondent

Under Section: 9, IBC 2016 & 60(5), Rule 11 of NCLT, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 13.06.2024.

Sd/-

Court Officer

Preeti
15.05.2024